

Action taken on Memorandum by All India Loco Running Staff Association, North Eastern Railway

9267. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to refer to the reply given to Starred Question No. 138 on the 20th November, 1973 regarding demands of All India Loco Running Staff Association, North Eastern and state:

(a) whether the Association's President Shri M. S. Narasingham had sent a memorandum dated 16th April, 1973 to the General Manager, North Eastern Railway; and

(b) if so, action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No.

(b) Does not arise.

Proposal for setting up of Power Stations for Railways

9268. DR. RANEN SEN: Will the Minister of RAILWAYS be pleased to state:

(a) whether any decision has been taken on the proposal for setting up three captive power stations for the Railways; and

(b) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) The proposals under consideration consist of setting up of three captive power stations—one each in West Bengal, U.P. and Bihar, inter-connected with the grid system of the Electricity Boards for economic operation, to provide assured power supply for electric traction and other important railway installations. In addition it is also proposed to expand the capacity of the Railways' existing

Power-Station at Kalyan (Chhola). Feasibility studies are presently in hand.

Arrest of an A.S.I. of C.I.S.F. at Sindri Fertilizer Factory

9269. SHRI YAMUNA PRASAD MANDAL:
SHRI RAM BHAGAT PASWAN:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether an A.S.I. of C.I.S.F. was arrested at Sindri Fertilizer Factory of the Fertilizer Corporation of India recently; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) and (b). Yes, Sir. Two A.S.I.s of C.I.S.F. posted in the Sindri Fertilizer Factory were arrested by the local Police alongwith five employees of the Sindri Unit in connection with the theft of a scrap copper shell which took place on the 2nd February, 1974. The police is taking further action in the case.

Recovery of Under Charges on Luggage Tickets booked from Lalru to Saharanpur (Northern Railway)

9270. SHRI MAHADEPAK SINGH SHAKYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether a sum of Rs. 13.60 was recovered as under-charges on Luggage Ticket Nos. 855920, 855917 and 855918 booked from Lalru to Saharanpur, Northern Railway on 2nd January, 1974;

(b) if so, whether on further check, a sum of Rs. 16.50 more was realised as under-charges on the same luggage tickets at the initiative of the Supervisory Staff; and